



Central Administrative Tribunal Jammu Bench, Jammu

T.A. No. 8231/2020
S.W.P. No.880/2008

Wednesday, this the 10th day of February, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

1. Swarn Singh, age 36 years,
S/o S. Tara Singh,
R/o Lane No. 55, Greater Kailash, Jammu.
2. Balbir Singh, age 39 years,
S/o S. Bachan Singh,
R/o village Hakkal Morh, Chatha,
P.O. Satwari. Tehsil & District Jammu.

..Applicants

(Mr. Abhinav Sharma assisted by Mr. Achal Sharma, Advocate)

VERSUS

1. State of J&K,
Through Commissioner-cum-Secretary,
Health and Medical Education Department,
J&K Govt. Civil Sectt., Srinagar.
2. Principal, Govt. Medical College,
Jammu.
3. Head of the Department of Microbiology,
Govt. Medical College, Jammu.
4. Head of the Department of Blood Bank,
Govt. Medical College, Jammu.
5. Project Director,
State Aid Prevention & Control Society,
76/3, Trikuta Nagar, Jammu.



6. Smt. Sushma Gupta,
D/o Sh. Raj Kumar Gupta,
R/o H. No. 369, Bakshi Nagar, Jammu.

7. Chitwan,
S/o Gurdhayal,
R/o H. No. 583, Christian Colony, Jammu.

8. Madhu Goswamy,
Junior Staff Nurse,
Govt. Medical College, Jammu.

..Respondents

(Mr. Sudesh Magotra, Deputy Advocate General)

ORDER (ORAL)

Justice L. Narasimha Reddy:

Mr. Abhinav Sharma, learned counsel for the applicants, submits that the T.A. has become infructuous, in view of certain subsequent developments.

2. The T.A. is, accordingly, dismissed as infructuous. There shall be no order as to costs.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/jyoti/ankit/dsn